

HIGH COURT OF JUDICATURE AT ALLAHABAD

NOTIFICATION

DATED: ALLAHABAD: AUGUST 16, 2017

No. 1589 /Admin. (Services)/2017

Sri **Nitendra Kumar**, Secretary (Full Time), District Legal Services Authority, Agra to be Additional Chief Judicial Magistrate, Agra vice Sri Gyanendra Rao.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Agra.

No. 1590 /Admin. (Services)/2017

Sri **Gyanendra Rao**, Additional Chief Judicial Magistrate, Agra to be Special Chief Judicial Magistrate, Agra vice Sri Chandra Mani Mishra.

No. 1591 /Admin. (Services)/2017

Sri **Chandra Mani Mishra**, Special Chief Judicial Magistrate, Agra to be Civil Judge, Senior Division, Agra vice Smt. Kavita Mishra.

No. 1592 /Admin. (Services)/2017

Smt. **Kavita Mishra**, Civil Judge, Senior Division, Agra to be Chief Judicial Magistrate, Agra vice Sri Om Prakash-VI.

No. 1593 /Admin. (Services)/2017

Sri **Om Prakash-VI**, Chief Judicial Magistrate, Agra to be Secretary (Full Time), District Legal Services Authority, Agra.

BY ORDER OF THE COURT

Sd/-

**(MOHD. FAIZ ALAM KHAN)
REGISTRAR GENERAL**

No. 474 /Admin. (Services)/2017 Dated: Allahabad : August 16, 2017

Copy forwarded for information & necessary action to:

1. The Executive Chairman, U.P. State Legal Services Authority, Third Floor, Jawahar Bhawan Annexe, Lucknow-226001.
2. The Pramukh Sachiv, Niyukti, U.P. Shasan, Lucknow .
3. The Pramukh Sachiv, Nyay Evam Vidhiparamarshi, Uttar Pradesh Shasan, Lucknow.

4. The Director, Institute of Judicial Training & Research, Vineet Khand, Gomti Nagar, U.P. Lucknow. (Information available on E-mail).
5. The Senior Registrar, High Court, Lucknow Bench, Lucknow. (Information available on E-mail).
6. The Additional Director, Treasury, Camp Office, First Floor, New Treasury Building, Kutchery Road, Allahabad.
7. The Member Secretary, U.P. State Legal Services Authority, Lucknow.
8. The District & Sessions Judge, Agra (Information available on E-mail).

The officers mentioned above shall handover charge of their present post and shall proceed to take over charge of their new posting immediately.

The Certificates of handing and taking over charge may please sent to the Assistant Registrar (Services), High Court, Allahabad forthwith.

The officers shall also mention therein personal ID no. allotted by the Court on the charge certificates.

It is to add that local arrangement of the officers shall be made by you in pursuance to the circular letter No.27/D.R.(S)/2000 dated 21.6.2000.

9. The Publication Secretary, U.P. Judicial Services Association Office, A- 1, River Bank Judges Colony, Lucknow.
10. The Registrar (Judicial) (Budget), High Court, Allahabad.
11. The Joint Registrar (Judicial) (Confidential), High Court, Allahabad.
12. The Officer on Special Duty (Judicial) (Computer)/ In charge Computer Centre, High Court, Allahabad
13. The Joint Registrar (Judicial) (Inspection), High Court, Allahabad.
14. The Deputy Registrar (Misc.), High Court, Allahabad.
15. The Section Officer (Admin.A-3), Section, High Court, Allahabad.
16. The Director, Printing & Stationary, U.P. Allahabad for publication of the notification in the next issue of the Gazette.
17. P.S. to Hon'ble Administrative Judge, Agra with the request to place this notification before His Lordship's kind perusal. (Information available on E-mail).

BY ORDER OF THE COURT

**Sd/-
(ATUL SRIVASTAVA)
JOINT REGISTRAR (J) (SERVICES)**